

State	1977 (April- Decem- ber)	1968 (January- October)
3. Delhi . . . . .	..	3
4. Goa, Daman & Diu . . . . .	..	1
5. Gujarat . . . . .	6	3
6. Haryana . . . . .	..	2
7. Himachal Pradesh . . . . .	..	1
8. Karnataka . . . . .	2	1
9. Kerala . . . . .	1	..
10. Madhya Pradesh . . . . .	1	..
11. Maharashtra . . . . .	25	14
12. Rajasthan . . . . .	2	3
13. Tamil Nadu . . . . .	7	4
14. Uttar Pradesh . . . . .	1	..
15. West Bengal . . . . .	5	6
16. State not indicated . . . . .	1	..
<b>TOTAL . . . . .</b>	<b>58</b>	<b>39</b>

**Number of cases registered for Violation of Traffic Rules and Deaths caused in Delhi and Bihar**

4257. SHRI HALIMUDDIN AHMED: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total number of cases registered during last one year in Delhi and Bihar for violation of traffic rules and deaths caused due to negligent driving and total number of driving licences cancelled for negligent driving, vehicle-wise and State-wise;

(b) whether Government are proposing to make more strict rules for traffic and driving licences; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c). The information required is being collected from the State Government of Bihar and Union Territory Administration of Delhi and will be laid on the Table of the House when it is received.

**Installation of T.V. Centre at Kasauli**

4258. SHRI BALAK RAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have abandoned the proposal of installing T.V. Centre at Kasauli;

(b) if so, the alternative site proposed to be selected for the T.V. Centre cat ering to the needs of Simla District and border District of Kinnaur; and

(c) the time likely to be taken for installing the Centre?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (c). No, Sir. The proposal for the setting up of a T.V. relay centre at Kasauli is an approved scheme of the Fifth Plan which will be taken up for implementation during the Sixth Plan (1978-83).

(b) Does not arise.

**Supply of Coal to Dhariwal Woollen Mill**

4259. SHRI BALWANT SINGH RAMOOWALA: Will the Minister of INDUSTRY be pleased to state:

(a) whether he has the knowledge of disturbance in supply of Coal for the Dhariwal Woollen Mill, Dhariwal Punjab;

(b) whether this mill is going to be closed only for this reason; and

(c) what arrangements have been made to save 3500 workers from becoming unemployed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (c). Government have received representation about the inadequate supply of coal to a woollen unit of the British India Corporation Ltd. at Dhariwal. Supply of coal from Raniganj Coal fields from which the mills usually draws coal was seriously disrupted due to heavy rains and floods towards the end of September 1978. The Coal India Ltd., advised the unit in October 1978 to draw its urgent coal requirements by road. With the mines producing coal at about the pre-flood levels it is expected that the supply to this unit will improve shortly.